

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 493/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2017

NAME OF THE PARTIES: M/s Tata Power Renewable Energy Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
53	MOMA Hasan ibn Abdul Rahman		

ORDER

CSA 492/230-232/NCLT/MB/MAH/2017
CSA 493/230-232/NCLT/MB/MAH/2017
CSA 494/230-232/NCLT/MB/MAH/2017
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CSA 496/230-232/NCLT/MB/MAH/2017
CSA 497/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 27.7.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)